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Title: Need to ensure that farmers in Andhra Pradesh get insurance claims for the damages caused to their crops on priority basis- Laid.

SHRI KALAVA SRINIVASULU (ANANTAPUR) :The farmers of Anantapur District in Andhra Pradesh are passing through an unprecedented crisis due to the fourth consecutive drought in the areas.

Crop Insurance and input subsidy are the two important and main areas through which Government can intervene to help the farmers. The present methodology followed by the authorities is not of much use for the farmers as the crop cutting experiments are not giving correct and factual picture of the crop loss. The method of assessing the loss of crop is erroneous one. Resultantly, last year against the total mandals of 63 in the district, only the farmers of 35 mandals could receive the claims under the Crop Insurance Scheme. In the rest of the 28 mandals, nearly 65,000 farmers who had insured to the extent of 1.67 lakh acres could not receive claims though these mandals were also declared drought hit by the Government of Andhra Pradesh. As this situation is more severe this years, steps should be taken to see that all farmers get the due insurance claims as early as possible to enable them to go in for the next crop. And also, action should be initiated to provide input subsidy to each and every farmer who were affected by the drought and lost the crop due to failure of rains.